

DIVISION BENCH  
COURT - I

O-235

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/109(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17<sup>TH</sup> MAY 2024**

IN THE MATTER OF	<b>THE REGISTRAR OF COMPANIES WEST BENGAL VS MOONVIEW DISTRIBUTORS PRIVATE LIMITED</b>
UNDER SECTION	<b>SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY</b>

**Appearances via video conference/physically**

Ms. Madhu Jana, Adv.

] For RoC, West Bengal

**ORDER**

1. Ld. Counsel for the petitioner present.
2. Affidavit of Service of paper publication is to be filed by the petitioner.
3. Let the same be done within two weeks.
4. List this matter on **22.07.2024**.

**Balraj Joshi  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**